

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4803
ANSWERED ON:04.05.2012
MATERNAL DEATH AUDITS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is an increase in the case of maternal deaths in the country;
- (b) if so, the details thereof;
- (c) whether there is any proposal to institute maternal death audits; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b) As per the periodic survey reports of Registrar General of India-Sample Registration System (RGI-SRS), Maternal Mortality Ratio (MMR) in the country has declined from 254 per 100,000 Live Births in 2004-06 to 212 per 100,000 Live Births in 2007-09 which translates into a decline in absolute numbers of maternal deaths from approximately 67,000 to 56,000.

(c) & (d) Under the National Rural Health Mission (NRHM), one of the key interventions under Maternal Health is implementation of "Maternal Death Review (MDR)" at the health facilities and in the community and formation of MDR Committees at district level and a task force at State Level. The process of Maternal Death Review has been initiated by the states for which guidelines and tools have been disseminated to the states by Government of India.